

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 186 of 2011

Dated: 11th January, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Orissa Power Transmission Corporation Ltd. ... Appellant(s)

Versus

O.E.R.C. Ors.Respondent(s)

Counsel for the Appellant(s): Mr. R.K. Mehta, Mr. David A
Mr. Antaryami Upadhyay

Counsel for the Respondent(s): Mr. Mohit Kumar Gupta &
Mr. Suresh Tripahty

ORDER

The learned counsel for the Appellant submits that the payment of cost would be made to the charitable organization today.

Post the matter for reporting compliance and for Admission on **13.01.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/KS